



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA No. 1827/2015

New Delhi, this the 26th day of February, 2020

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

1. Ms. Lakshmi
D/o Sh. Pyarey Lal,
w/o Sh. Kishan Kumar
Age: 35 Years
M.C. Nigam Pratibha Vidyalaya,
Jahangir Puri, D Block I shift
Delhi-110033
Working as- Asstt. Teacher

2. Ms. Lajwanti,
D/o Sh. Mohan Lal,
W/o Sh. Mahesh Kumar Verma
Age 35 Years
M. C. Primary School,
J- 1st Jahangir Puri,
Delhi-110033
Working as Asstt. Teacher

3. Ms. Kavita Rani
D/o Sh. Jai Prakash
W/o Sh. Devi Das
Age 36 Years
M. C. Nigam Pratibha Vidyalaya
Awasiya Parisar, MCD Flats
New Usmanpur,
Delhi-110053
Working as Asstt. Teacher

... Applicants

(None for the applicants)

Versus

1. North Delhi Municipal Corporation
Through its Commissioner North,
Civic Centre, New Delhi



2. South Delhi Municipal Corporation
Through its Commissioner
Civic Centre, New Delhi
3. East Delhi Municipal Corporation
Through its Commissioner
Udyog Bhawan.
Patpar Ganj Industrial Area,
Delhi.

... Respondent

(By Advocate: Sh. R.K. Jain for R-1 & Ms. Anupama Bansal for R-2)

O R D E R (O R A L)

BY HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J):

1. There is none for the applicants. Learned counsels Sh. R. K. Jain and Ms. Anupama Bansal have appeared for Respondent No. 1 & 2 respectively.
2. The order sheet shows that on 17.09.2019, the applicants were absent and they were given last chance. Despite that, the applicants are still absent today.
3. The instant OA pertains to the year 2015. It appears that either due to efflux of time or for any other reasons, the applicants have lost interest in pursuing this matter. Accordingly, the OA is dismissed in default and for want of prosecution on the part of applicant. No costs.

(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

/pinky/